



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Power Section) Civil Secretariat,
Srinagar/Jammu.

Notification
Jammu, the 17th December, 2018

SRO 575 In exercise of powers conferred by sub section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint Shri Ravi Shanker, Tehsildar Mendhar to be the Executive Magistrate of the first class who shall exercise all the powers of an Executive Magistrate of the first class within his respective territorial jurisdiction of District Poonch.

By order of the Government of Jammu and Kashmir.

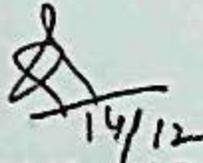
Sd/-
(Achal Sethi)
Secretary to Government,

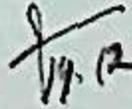
NO: LD (P) 2007-Poonch

Dated: 17-12-2018.

Copy to the:-

1. Commissioner/Secretary to Government, Revenue Department.
2. Divisional Commissioner, Jammu.
3. Registrar General, J&K High Court, Jammu.
4. District Magistrate, Poonch. This is with reference to his letter No.DMP/J/1965 dated 24.10.2018.
5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
6. SRO Section, Department of L, J& PA (w.7.s.c).


(Khurshid Ahmad Bhat)
Deputy Legal Remembrancer


17/12